

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 30.01.2026

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 754 of 2026 in I.A. No. ____ of 2026 in Comp. App. (AT) (Ins) No. 1276 of 2025	Navin M. Raheja Vs. Shravan Minocha & Ors.	Vaibhav Agnihotri
2.	I.A. No. 767 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Teneron Limited Vs. Surendra Raj Gang & Anr.	Henna George
3.	I.A. No. 768 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Flowstrong Drills Pvt. Ltd. Vs. Deep Industries Ltd.	Malak Bhatt
4.	I.A. No. 785 of 2026 in I.A. No. ____ of 2026 in Comp. App. (AT) (Ins) No. 1276 of 2025	Navin M. Raheja Vs. Shravan Minocha & Ors.	Siddhant Jaiswal

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